

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/1024/2021

This the 17th day of May 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Dr. Nasreen Jan (aged 45 years) wife of Dr. Imtiyaz Ahmad Mir R/o Rawalpora, Tehsil and District Srinagar.

.....Applicant

(Advocate: Mr. Aftab Ahmad-**Not Present**)

Versus

1. State of Jammu and Kashmir through Chief Secretary to Government, Civil Secretariat, Srinagar/Jammu.
2. State of J&K through Commissioner cum Secretary to Govt Health and Medical Education Department, Civil Secretariat Srinagar/Jammu.
3. Director Health Services Kashmir.
4. Director Sher – I Kashmir Institute of Medical Science (SKIMS) Soura Srinagar-Kashmir.
5. Head of Department(Clinical Pharmacology) SKIMS Soura.
6. Administrative Officer, Academics (Department of Clinical Pharmacology) SKIMS Soura Srinagar.
7. Registrar Academics SKIMS Soura, Srinagar.
8. Consultant Academics SKIMS Soura Srinagar.

.....Respondents

(Advocate: Mr. Rajesh Thapa, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, he has not joined the video conference today.



On the last listed date i.e. 05.03.2021 also, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 17.05.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun